

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 237 of 2013 in  
D.F.R. No. 1292 OF 2013**

**Dated : 11<sup>th</sup> September, 2013**

**In the matter of:**

**GAIL India Ltd.  
Versus**

**....Appellant(s)**

**The Petroleum & Natural Gas Regulatory Board**

**...Respondent (s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **26.09.2013.**

**COURT MASTER**